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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.10/BB/1 8	-	Admission	252(3)	Garuda Variddhi Body care Pvt Ltd Vs ROC

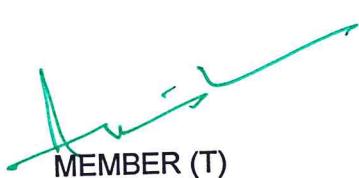
SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

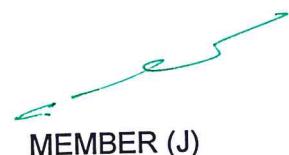
SIGNATURE

The matter is listed today for admission. No representation for petitioner. Registry has called for additional information. Petitioner company to supply the same..

List it on 24.01.2018.



MEMBER (T)



MEMBER (J)